

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-60/2008/5466 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rini Bharali,
i/c District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 20 June, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.DJKA/2023/8591 dated 15.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 17.06.2023 till the morning of 19.06.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-60/2008/5467/A, dated , 20-06-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)